

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/187/2017
NAME OF THE PETITIONER(S) : MADRONO DEVELOPERS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

- | | | | |
|----|----------------------------|---------------------------------------|-------------|
| 1. | B. Savath babu Advocate | Representing Counsel for Roc, Chennai | B. Savath |
| 2. | Rajasekhar VK | Counsel for the applicant company | Rajasekhar. |

ORDER

Counsel for Applicant present. Counsel for RoC also present. Counsel for RoC prayed for time to file objections. At request, time is enlarged. Put up on **19.12.2017** at **10.30 A.M.**

sd/-
MEMBER (JUDICIAL)

ghk